

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 110
IA No. 02/JPR/2019
IA No. 108/JPR/2021
IA No. 606/JPR/2023
IA No. 607/JPR/2023
CP No. IB- 35(ND)2018
TA No. 118/2018
Under Section 9 of IBC, 2016

In the matter of:

Sardar Singh

... Operational Creditor/Applicant

Versus

Anil Special Steel Industries Ltd.

... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant	: Abhishek Anand, Adv. Palak Kalra, Adv.
For the Respondent	: Rajeev Sharma, Adv. Ankit Singal, Adv. Prateek Kedawat, Adv. Prabhansh Sharma, Adv. Tanisha Khubchandani, Adv.

ORDER

IA No. 02/JPR/2019

Heard Mr. Abhishek Anand, Adv. appearing on behalf of the Applicant. Mr. Rajeev Sharma, Adv. Appearing on behalf of the Respondent. Pleadings are complete in this IA. List the IA on 15.07.2024.

IA No. 108/JPR/2021

None appears on behalf of the Applicant. Mr. Abhishek Anand, Adv. appearing on behalf of the R-1. Mr. Rajeev Sharma, Adv. appearing on behalf of R-2. List the IA on 15.07.2024.

M.S.

Sdr

Sdr

IA No. 606/JPR/2023

IA No. 607/JPR/2023

Heard Mr. Abhishek Anand, Adv. appearing on behalf of the Applicant. Mr. Ishaan Sanghi, Adv. appearing on behalf of R-1. Mr. Prateek Kedawat, Adv. appearing on behalf of R-3. Mr. Prabhansh Sharma, Adv. appearing on behalf of R-5. There is no representation on behalf of Respondent Nos. 2 & 4. Reply has been filed by Respondent No. 3. List the IAs on 15.07.2024.

CP No. IB- 35(ND)2018

List the matter along with all pending IAs on 15.07.2024.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

May 15, 2024